

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3610
ANSWERED ON:18.03.2015
EMIGRATION ACT,1983
Sreeramulu Shri B.

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government has felt the need to replace the existing Emigration Act, 1983;
- (b) if so, whether the Government proposes to introduce a new bill in this regard; and
- (c) the salient features of this proposed bill?

Answer

MINISTER OF STATE FOR OVERSEAS INDIAN AFFAIRS (GENERAL V.K. SINGH (RETD.))

(a) & (b) Yes, Madam.

(c) The salient features of the proposed Bill is transforming emigration into a simple, transparent, efficient, and humane economic process with emphasis on management of migration that includes facilitating legal migration and preventing illegal migration, enable ethical recruitment practices, enhance the protection and welfare of emigrants, and matters connected therewith.